

**GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT
RAJYA SABHA
UNSTARRED QUESTION NO -783
ANSWERED ON - 08/02/2023**

DISBURSEMENTS BY NSCFDC

783. SHRI NIRANJAN BISHI

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

the reasons for 33 per cent difference between allocation and actual disbursement by the National Scheduled Castes Finance and Development Corporation (NSCFDC) in 2021-22, compared to a much lesser 8-9 per cent in the previous years?

ANSWER

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

Due to Covid-19 pandemic in years 2020-21 and 2021-22, National Scheduled Castes Finance and Development Corporation (NSCFDC) received less than expected demand for funds from the Channel Partners. This resulted in increased gap between funds allocated for disbursement and actual disbursement which is the reasons for 33 per cent difference between allocation and actual disbursement by the National Scheduled Castes Finance and Development Corporation (NSCFDC) in 2021-22, compared to the previous years.
